

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 05
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.

.... Petitioner/Applicant

v.

Ninex Developers Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 06.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Rakesh Kumar, Ms. Preeti Kashyap
and Ankit Sharma, Advs.

For the Respondent

Mr. Manish Paliwal, Mr. Vikas Kumar, Advs.
Mr Prateek Kumar, Ms Raveena Rao and Mr
Niranjan S. Rao, Advocates for Respondents
R44, R45 & R46 in IA/363(PB)/2020 and for
R31 in IA/56(PB)/2021.

ORDER

IA-1583/2021

Its an application filed by RP. Notice of the application to the non applicants-Mr. Sandeep Singh.

Ld. Counsel for Mr. Sandeep Garg accepts notice, undertakes to file reply within ten days.

List on 20.04.2021.

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(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)